

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:908

ANSWERED ON:06.03.2007

PROPOSAL FOR MODERNISATION OF POLICE FORCE

Krishnadas Shri N.N.;Mahato Shri Narahari;Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government of Andhra Pradesh has submitted any proposal for grant of funds to modernise the police force during 2006-07;
- (b) if so, the details thereof;
- (c) the criteria adopted by the Government to provide funds to States and share of the Union and State Governments in this modernisation plan;
- (d) whether the Government has released the funds of its share to Andhra Pradesh;
- (e) if so, the details thereof;
- (f) if not, the reasons therefor and time by when the said fund is likely to be released to Andhra Pradesh;
- (g) whether the Government has received such proposals from other State Governments also; and
- (h) if so, the details thereof alongwith the date of receipt of such proposals, Statewise ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a)&(b) : The Government of Andhra Pradesh had submitted their Annual Plan under the Scheme for Modernisation of State Police Forces (MPF) -2006-07, to the tune of Rs. 80.00 crore (Central share-Rs. 60.00 crore and State share- Rs. 20 crore). Proposals have also been received from the State for providing additional financial assistance to combat naxalism and also for mega city policing. The components included in the plan are arms and ammunition, construction of residential and non-residential buildings, forensic science equipment, training infrastructure, mobility etc.

(c) : Under the MPF Scheme, the States have been categorized into 'A' and 'B' categories with 100% and 75% Central funding, respectively. J&K and seven North Eastern States, viz. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland and Tripura have been classified as 'A' category States in view of problems of insurgency, militancy or terrorism faced by them and the remaining 20 States fall in the 'B' category. Allocation of funds is decided on several other parameters like number of police stations, crime rate, utilization of funds released in the past etc.

(d)to(f) : Out of the Central allocation of Rs. 60.00 crore, an amount of Rs. 58.44 crore has been released to the State Government of Andhra Pradesh, till date, towards police housing, weapons, mega city policing etc.

(g) & (h) : The Government has received proposals under the MPF Scheme from all the States. The State-wise details on the date of receipt of proposals are as per Annexure.